

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 862 of 2019

IN THE MATTER OF:

BDR Builders & Developers Pvt. Ltd.

.....Appellant

Vs.

Fantastic Buildcon Pvt. Ltd. &Anr.

.....Respondents

Present :

For Appellant: Ms. Chetna Bisht, Advocate

For Respondents: None

O R D E R

27.08.2019 - Having heard Ms. Chetna Bisht, learned counsel for Appellant and being satisfied with the ground, delay of 7 days in preferring the appeal is hereby condoned. I.A. No. 2630 of 2019 stands disposed of.

Learned counsel for the Appellant will state as to who has preferred the appeal and the status of BDR Builders & Developers Pvt. Ltd.

Post the case for 'admission' (fresh case) on **29th August, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[KanthiNarahari]
Member (Technical)

ss/sk